Annexure-5

Name of the corporate debtor: LTS PLASTICS (INDIA) PRIVATE LIMITED; Date of commencement of liquidation:18.03.2021; List of stakeholders as on: 22.03.2022

List of operational creditors (Government Dues)

(Amount in ₹)

													(Al	mount in ₹
SL No.	Details of	Claimant	Details of claim received		Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks,
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of Claim	Amount	Whether lien /	% share in	contingent	of any	claim rejected	claim under	if any
			receipt		admitted		covered by	attachment	total	claim	mutual		verification	
							lien or	removed?	amount of		dues,that			
							attachment	(Yes/No)	claims		may be			
							pending		admitted		set off			
							disposal							
1.	OFFICE OF JOINT COMMISSIONER, COMMERCIAL TAX	State Government	16-04-2021	1,15,62,781.00	1,15,16,538.00	Taxes	NIL	NA	5.40%	Nil	NIL	46,243.00	NIL	
2.	ADDITONAL COMMISSIONER,E SI CORPORATION	Central Government	08-04-2021	48,90,958.00	48,90,958.00	Esi Contribution	NIL	NA	2.29%	NIL	NIL	NIL	NIL	
3	FALTA SPECIAL ECONOMIC ZONE	Central Government	13.08.2021	15,35,874.00	15,35,874.00	Lease Rent	NIL	yes	0.72%	NIL	NIL	NIL	NIL	
4	FALTA SPECIAL ECONOMIC ZONE (Custom Wing)	Central Government	19.08.2021	3,90,58,728.00		Non Payment of Custom duty on import	NIL	NA	16.92%	NIL	NIL	29,88,854.00	NIL	

^{**} NA - Not applicable